

Shri Tyagi (Dehra Dun): On a point of order, Sir,

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, जो 6 प्रादमी व्यवस्था के प्रश्न पर खड़े हैं तो कैसे काम चला रहे हैं ? नहीं चलता है तो प्राप ऐडजर्न कर दें । (भयवान)

12.52 hrs.

PAPERS LAID ON THE TABLE—
contd.

**NOTIFICATIONS UNDER CENTRAL EXCISES
AND SALT ACT AND CUSTOMS ACT**
—contd.

Shri Sachindra Chaudhuri: Sir, on behalf of Shri Bali Ram Bhagat, I beg to lay on the Table—

(1) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

(i) The Customs and Central Excise Duties Export Drawback (General) Ninety-ninth Amendment Rules, 1966, published in Notification No. G.S.R. 1785 in Gazette of India dated the 26th November, 1966.

(ii) The Customs and Central Excise Duties Export Drawback (General) Hundredth Amendment Rules, 1966, published in Notification No. G.S.R. 1786 in Gazette of India dated the 26th November, 1966.

(iii) The Customs and Central Excise Duties Export Drawback (General) One hundred and first Amendment Rules, 1966, published in Notification No. G.S.R. 1787 in Gazette of India dated the 26th November, 1966.

(iv) The Customs and Central Excise Duties Export Drawback (General) One hundred and second Amendment Rules, 1966, published in Notification

No. G.S.R. 1788 in Gazette of India dated the 26th November, 1966.

(v) The Customs and Central Excise Duties Export Drawback (General) One hundred and third Amendment Rules, 1966, published in Notification No. G.S.R. 1789 in Gazette of India dated the 26th November, 1966.

(vi) The Customs and Central Excise Duties Export Drawback (General) One hundred and fourth Amendment Rules, 1966, published in Notification No. G.S.R. 1784 in Gazette of India dated the 26th November, 1966.

(vii) The Customs and Central Excise Duties Export Drawback (General) One hundred and fifth Amendment Rules, 1966 published in Notification No. G.S.R. 1790 in Gazette of India dated the 26th November, 1966.

(viii) The Customs and Central Excise Duties Export Drawback (General) One hundred and sixth Amendment Rules, 1966, published in Notification No. G.S.R. 1791 in Gazette of India dated the 26th November, 1966.

[Placed in Library. See No. LT-7464/66]

(2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1792 published in Gazette of India dated the 26th November, 1966.

(ii) G.S.R. 1793 published in Gazette of India dated the 26th November, 1966.

(iii) G.S.R. 1794 published in Gazette of India dated the 26th November, 1966.

[Placed in Library. See No. LT-7465/66]